

HIGH COURT OF MANIPUR IMPHAL

NOTIFICATION

Imphal the, 13th February, 2018

No. HCM/A-49/92-A&E IV(Pt.2) In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(a) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967 which is now in force in the High Court of Manipur, Hon'ble the Chief Justice is pleased to appoint the following persons as Stenographer Grade – I on Adhoc Basis for a period of 6 (Six) months which may be extended from time to time in the exigency of service till the posts are filled up on regular basis with effect from the date of joining in the High Court of Manipur, in the scale of pay of Rs. 12000-40000+Grade Pay of Rs. 5900/- per month and other allowances as admissible under the Rules from time to time.

Sl. No.	Name
1	Kaborambam Larson (UR)
2	Kaborambam Sapana Chanu (UR)
3	Thokchom Sanjoy Singh (UR)
4	Oinam Thoiba Meitei (UR)
5	Lhaineichong Haokip (ST)
6	Lamgoulun Gangte (ST)
7	Lucy Gurumayum (OBC-M)

The appointments are made against the posts created vide Govt. of Manipur, Secretariat: Law and Legislative Affairs Department letter No. 16/4/2012-Law(GHC) dated 01-07-2013 but shall be subject to the result of the Police verification.

By orders etc..

Sd/-

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal the, 13th February, 2018

Endt. No. HCM/A-49/92-A&E IV(Pt.2) / 888-915

1. The Commissioner of vigilance, Manipur
2. The Accountant General (A&E), Manipur
3. The Secretary (Law), Government of Manipur.
4. The Registrar/Registrar (Vigilance)/ Registrar (Amn./PM&P), High Court of Manipur
5. The CPC, High Court of Manipur
 - He is requested to upload the above notification in the Official Website of this Registry.
6. The Jt. Registrar (Amn./PM&P), High Court of Manipur.
7. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.
8. The Principal Private Secretary to Hon'ble the Chief Justice

9. The Director, Printing & Stationery Dept., Govt. of Manipur with a request to publish the above order in the next issue of Gazette.
10. The Treasury Officer, Imphal West, Manipur.
11. All the Assistant Registrars/LRO/Sr. Grade Stenographers, High Court of Manipur.
12. The Chief Translator, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice N. Kotishwar Singh
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
15. P.S. to Registrar General, High Court of Manipur.
16. The System Analyst, High Court of Manipur.
17. The Computer Programmer, High Court of Manipur.
18. All the Superintendents/Court Officers/Protocol Officer/Stamp Reporter, High Court of Manipur
19. **Kaborambam Larson**, S/o K. Dinachandra Singh, of Nongmeibung Chakpram Leikai, Imphal East.
20. **Kaborambam Sapana Chanu**, D/o K. Dinachandra Singh, of Nongmeibung Chakpram Leikai, Imphal East.
21. **Thokchom Sanjoy Singh** S/o Th. Shyam Singh of Ningthoukhong Kha Khunou, Bishnupur.
22. **Oinam Thoiba Meitei**, S/o O. Komol Meitei of Lourembam Mamang Leikai, Bishnupur.
23. **Lhaineichong Haokip**, D/o Late Ngamsei Haokip of Ankhumbung Village Saikul Sub Division, Kangpokpi (at present Zomi Villa North AOC, Imphal)
24. **Lamgoulun Gangte**, S/o Khaizalal Gangte of Lhangnom Veng Moreh Ward No.9, Tengnoupal (at present Langol Type-III PO& PS –Lamphei, Imphal West)
25. **Lucy Gurumayum**, D/o G. Tarunchandra Sharma, of Uripok Tourangbam Leikai, Imphal West
26. All Court Masters, High Court of Manipur.
27. The Service Book.
28. Notice Board/Guard File/Concerned File.

A. Gyumishwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR